

Subcategory	Creditor's name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor	Identification Number	Date of creation of security interest	Nature of asset on which security interest created, if any a. Hypothecation of Stock, Raw Material, Semi Finished Goods, Finished Goods;  b. Hypothecation of Book Debts arising out of genuine transactions outstanding not more than 90 days;  c. Hypothecation of Plant and Machinery  Collateral:  a. Regd. Simple Mortgage deed dated 22.03.2018 of following properties for the business loan and Cash Credit Limit of Rs. 650.00 lakh BG/L Composite Limit of Rs. 50.00 Lakh and Term Loan of Rs. 90.00 Lakh  b. Industrial Land and Building on Plot No. 75-76, Jawahar Co_Op Industrial Estate, Kamothe, Panvel, District Raigad - 410 209;  c. Flat No. 708, 7th Floor, B- Wing, Punit Tower - ICHS Ltd., Plot No. 31, Sector No. 11, C.B.D Belapur, Navi Mumbai - 400 614  Guarantors:  1. Mr. Bola Ramkrishna Sheena Shetty C-12, Sector 9, North, CBD Belapur, Navi Mumbai - 400 614;  2. Mr. Sunil Ramakrishna Sheena Shetty Flat No - 708, 7th Floor, "B" Wing, Punit Tower - I CHS Ltd, Plot No - 31, Sector No -11, CBD Belapur, Navi Mumbai - 400 614	Value of se Liability as per books of accounts	Total claims by creditors principal amount	Total claims by creditors Interest in INR (b)	Total (a+b)	Total Claims admitted by IRP principal (a)	Total Claims admitted by IRP Interest (b)	Total (a+b)	Voting Share(%)
Financial Creditor	ASREC (India) Limited	Secured	No	NA	26-08-2020		14,55,31,677	5,71,71,623	20,27,03,300	14,55,31,677		14,55,31,677	100	
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